

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

31. C.A.(CAA)/43/MB/2023

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)  
MS. MADHU SINHA, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **30.03.2023**

NAME OF THE PARTIES: Asher Foods Private Limited.

SECTION 230-232, 234 OF COMPANIES ACT, 2013

---

**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**04.05.2023.**

Sd/-  
MADHU SINHA  
Member (Technical)  
--Rajeev--

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)